GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION No. 2086 TO BE ANSWERED ON 15.03.2021

CSR projects of coal PSUs

2086. DR. KIRODI LAL MEENA:

Will the Minister of Coal be pleased to state:

- (a) whether Public Sector Undertakings under the Ministry have failed to utilise hundred percent funds allocated for Corporate Social Responsibility (CSR) projects towards the local development, in last five years;
- (b) if so, the quantum of funds allocated and utilised during the period from 2016-17 to till date;
- (c) whether Government has any special budget for infrastructural development in local areas to develop its property, schools, parks, etc through Public Private Partnership (PPP) model; and
- (d) if so, details of such PPP models, area-wise including Dausa district in Rajasthan and details of funds allocated/spent by subsidiary companies from 2016-17 to till date?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

- (a): Coal India Ltd.(CIL) as well as NLC India Ltd. (NLCIL) along with its subsidiaries have collectively utilized entire Corporate Social Responsibility (CSR) funds allocated in each of the last five years i.e. FY 15-16 to FY 19-20 as per the norms prescribed in section 135 of Companies Act 2013.
- **(b):** The details of CSR funds allocated and spent since 2016-17 are given below:

CIL and its subsidiaries			
Financial Year	CSR Fund as per Companies Act, 2013 (Rs. crores)	Actual CSR Expenditure (Rs. crores)	
2016-17	442.75	489.67	
2017-18	383.05	483.78	
2018-19	353.98	416.47	
2019-20	396.20	587.84	
2020-21	440.13	311.60	
(Subject to audit)		(Apr. 2020 – Jan. 2021)	

NLCIL and its subsidiaries				
S.No	Financial year	CSR Fund as per Companies Act, 2013 (Rs crores)	Actual CSR Expenditure (Rs. crores)	
1	2016-17	43.46	37.66 *	
2	2017-18	43.59 (Rs. 37.32 Cr +Rs. 6.27 Cr)	45.03	
3.	2018-19	45.73	50.90	
4.	2019-20	51.98	79.82	
5.	2020-21	53.59	24.18 (Apr. 2020 – Feb. 2021	

^{*} Rs. 6.27 Crore carried forward from FY 2016-17 and spent in FY 2017-18.

(c): CIL and its subsidiaries as well as NLCIL do not have any special budget for infrastructural development in local areas to develop its property, schools, parks etc. through Public Private Partnership (PPP) mode.

(d): Does not arise in view of reply to part (c) above.
